

All Communication to State Board
should be addressed with Number,
Date and Subject



WEST BENGAL POLLUTION CONTROL BOARD

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Memo No. 3L/WPB-A(III)/2020

Dated /03/2020

To
The Registrar General,
National Green Tribunal
Principal Bench, New Delhi

Re: O.A. NO. 02/2020/EZ
Paschim Banga Bigyan Mancha
-Vs-
The State of West Bengal & Ors.

To
Asst. - Judicial
18/05/2020

Sir,

In terms of order dated 14-01-2020 of the Hon'ble National Green Tribunal, Principal Bench, New Delhi passed in connection with the aforementioned matter, the Senior Law Officer of the West Bengal Pollution Control Board e-mailed the inspection report of the Committee at judicial-ngt@gov.in, ngtjudicial-kolkata@gov.in, registrarngt-kolkata@gov.in with Cc ngtezb.filing.judicial@gmail.com on 20-02-2020 at 12.00 p.m. A computer generated printout of the same is enclosed herewith for ready reference. However Hon'ble National Green Tribunal in the order dated 16-03-2020 observed that they did not find any such report.

In view of above, the original report of the Committee is being forwarded herewith. You are kindly requested to place the same before the Hon'ble Tribunal for their consideration.

Yours faithfully,
Sd/-

Sr. Law Officer
West Bengal Pollution Control Board

Encl: As stated above

Memo No. 103 (1) 3L/WPB-A(III)/2020

Dated 19 /03/2020

Copy forwarded to :

1. The Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata.

Ag

Sr. Law Officer
West Bengal Pollution Control Board

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From: amarnathg@webmail.wbpcb.gov.in
Subject: Inspection report in compliance with the order Dt. 14.01.2020 of Hon'ble National Green Tribunal, in connection with OA No. 02/2020/EZ.
Date: Thu, February 20, 2020 12:00 pm
To: judicial-ngt@gov.in,ngtjudicial-kolkata@gov.in,registrarngt-kolkata@gov.in
Cc: ngtezb.filing.judicial@gmail.com

In Re. : O.A. No. 02/2020/EZ
Paschim Banga Bigyan Mancha
VS
WBPCB & Ors.

Sir,

Enclosed please find the copy of the inspection report of the committee as directed by the Hon'ble NGT in connection with aforementioned matter.

Yours sincerely,
Amar Nath Goswami
Senior Law Officer
WBPCB

Attachments:

scan0015.pdf
Size: 1.1 M
Type: application/pdf

As directed by the Hon'ble National Green Tribunal (NGT) the committee visited the site on 06/02/2020. The visiting team was constituted by the following persons:

Name of the representative:	Designation/Organization:
Prof. Kalyan Rudra	Chairman, WBPCB & Chairman of the Committee
Dr. Uma Sankar S.	District Collector, Bankura (WB) & Nodal Officer
Dr. (Mrs) Rita Saha	Scientist-D, CPCB, ERD-Kolkata, Member

The committee was also accompanied by Shri. Subrato Ghosh, Chief Engineer, WBPCB.

It was observed that the place of celebration of Utchetanee Mahotsav of Param Premomoy Shri Shri Thakur Aunukul Chandra celebrated on 12/01/2020 on flood plain of the river which is embanked on both sides. A narrow channel was found to be flowing through meandering course about 78m away from the place of celebration. The place of occurrence was found to be without any garbage and it was reported by the District Authority that place was instantly cleaned after the event was over.

It is an Indian tradition to celebrate Mela/religious festival along the bank of the river. As per example, Kumbha Mela at Haridwar or Allahabad/ Ganga Sagar Mela on Sagar Island have been celebrated on the bank of the river since time immemorial. The celebration in question on the flood plain of Dwarakeshwar was no exception. Both Mela Authority and District Administration quickly took corrective measures to prevent wholesomeness of the river.

Sample collected from the river and analysis report annexed (Annexure I) reveals that the stretch falls under Class B of the water quality of fresh water as per guidelines of the CPCB. Detail of the water quality of CPCB is also annexed (Annexure II) for kind perusal of the Hon'ble NGT. It has been observed that BOD was slightly above the permissible limit whereas Faecal coliform is 920 MPN/100 ml which is above the stipulated standard of CPCB. It has also been observed that a drain carrying waste water discharges into the river and this is a possible cause of excess faecal coliform. Also the detail cross section of the river annexed (Annexure III) as a reference to Hon'ble NGT.

Recommendations

- The committee observed that the place of celebration was about 78mtrs. away from the present channel through which water flows. So there was hardly any chance of contamination of water.
- Toilets were built away from the river which was approximately 100 mtrs away from the flood plain.
- Use of flood plain for any such congregation / Mela should be avoided as far as possible and alternative suitable site may be earmarked for such activity in future.
- The committee strongly object the use of heavy machinery like JCB, if used to level the flood plain.
- However, District Authority in the permission accorded for using the Govt. land for celebration of Utchetanee Mahotsav of Param Premomoy Shri Shri Thakur Aunukul Chandra without blocking the road and changing the nature of the land.

- Alternatively an alternative ^{site} ~~sight~~ may be dedicated for such amusement activity to avoid any damage to the river ecology and environment.

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(Dr. Kalyan Rudra)
Chairman, WBPCB &
Chairman of the Committee


(Dr. Uima Sankar S.)
District Collector, Bankura (W.B.)
& Nodal Agency


Dr. (Mrs) Rita Saha
Scientist-D, CPCB,
ERD-Kolkata, Member

Physico Chemical and Bacterial analysis of the River Water:

Sl. No.	Parameter	Value
1	Temp.(Water) °C	21.0
2	pH	8.47
3	EC(μS/cm)	361.2
4	DO(mg/L)	8.7
5	BOD(mg/L)	3.34
6	COD(mg/L)	11.42
7	TDS(mg/L)	162
9	TSS(mg/L)	4
10	Nitrate(mg/L)	0,061
11	Phosphate(mg/L)	0.008
12	TC(MPN/100ml)	1700
13	FC(MPN/100ml)	920

Annexure-II

Water Quality Criterion for various designated best uses specified by CPCB:

Class	Designated best use	Water Quality Criteria
Class A	Drinking water source without conventional treatment but after disinfection	Dissolved Oxygen- 6.0 mg/l or more Biochemical Oxygen Demand-2.0mg/l or less, Total Coliform- 50 MPN/100ml.
Class B	Outdoor bathing	Dissolved Oxygen-5 mg/l or more Biochemical Oxygen Demand-3.0mg/l or less. Fecal Coliform-500 MPN/100 ml (desirable), 2500 MPN/100 ml (maximum permissible).
Class C	Drinking water source with conventional treatment followed by disinfection	Dissolved Oxygen-4 mg/l or more Biochemical Oxygen Demand-3.0mg/l or less. Total Coliform- 5000 MPN/100ml.
Class D	Propagation of wildlife and Fisheries	Dissolved Oxygen-4 mg/l or more Free Ammonia-1.2 mg/l.
Class E	Irrigation, Industrial Cooling and Controlled Waste Disposal	Electrical Conductivity-2,250 mhos/cu. Sodium Absorption Ratio-26 or less Boron-2 mg/l.

Since most of the rivers are used for bathing, Class 'B' criteria are most commonly used.

